

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01565/2018

DATED THIS THE 20TH DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Laxman Dange,
Aged 49 years,
S/o late Mahadevappa,
Postal Assistant,
Kalaburgi R.S.
MDG – 585 102,
Residing at 1-117, Near Mallikarjun Temple,
Farhatabad, Kalaburgi – 585 308 Applicant
(By Advocate Shri B. Venkateshan)

Vs.

1. The Union of India,
Represented by the Secretary,

Department of Posts,
Dak Bhavan,
New Delhi – 110 001

2. The Postmaster General,
N.K. Region,
Dharwad – 580 001

3. The Sr. Superintendent of Post Offices,
Kalaburgi Division, Kalaburgi – 585 101Respondents
(By Shri N.B. Patil, Counsel for the Respondents)

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Applicant alleges that denying him an opportunity, during mid-academic session, he was transferred. Now the academic session will come to an end on 31st March, 2019. We, therefore, keep his transfer in abeyance till 15th of April, 2019 on which date he will be relieved. Applicant agrees that he had taken TA but he has returned it after 4 months. Naturally, he will be eligible to pay the normal ordinary interest on this amount which is usually prevalent in the department.

2. The OA is, therefore, dismissed with the above order. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01565/2018

Annexure-A1: Copy of the Memo dated 24.05.2018

Annexure-A2: Copy of the letter of places of choice dated 26.05.2018

Annexure-A3: Copy of the memo dated 14.06.2018

Annexure-A4: Copy of the applicant's relieving charge report dated 26.09.2018

Annexures with Reply statement:

Annexure-R1: Copy of the representation dated 25.06.2018

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